

(d) if so, reasons for such discrimination; and

(e) whether the said drivers get extra allowances for additional trains and if so, details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):** (a) to (e). The information is being collected and will be placed on the Table of the House.

**Facilities for residents of Railway Colony at Sabarmati**

4696. **PROF. P. G. MAVALANKAR:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway employees living in the Railway Colony at Sabarmati, Ahmedabad are given adequate essential facilities like drinking water, primary and high school provision for children, fair-price shops for food-grains and sugar and edible oil, provision of a community hall, recreation centre, etc.;

(b) if so, broad details thereto; and

(c) if not, the steps being taken to give such facilities, and the time by which these facilities are expected to be made available?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):** (a) Yes, except a High School.

(b) Adequate drinking water supply exists at both the places. The other facilities provided are briefly indicated below:

	Sabarmati	Ahmedabad
1. Primary Schools .	6	5
2. Consumer Co-operative Stores/ Society .	2	1
3. Welfare Centre .	1	1
4. Institute .	1	1
5. Community Hall .	1	

(c) Though there are no High Schools within these colonies this facility is already available in the cities of Sabarmati and Ahmedabad which also cater to educational needs of the children of Railway employees.

**Grievances of Station Masters**

4697. **SHRI A. K. ROY:** Will the Minister of RAILWAYS be pleased to state:

(a) whether a Deputation from All India Station Masters' Association met him on 15th September, 1977 and submitted Memorandum on (i) withdrawal of victimisation (ii) channel of Communication (iii) stoppage of interpolation in SMs' category (iv) Grade-wise LR & RG SMs, ASMs. (v) supply of better fit uniform (vi) implementation of Miabhoj Tribunal Award, 1969 and (vii) uniform policy of transfer; and

(b) if so, the specific action taken by the Government to redress the above longstanding and just grievances?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):** (a) and (b). No such deputation met the Railway Minister on 15.9.77.

**New Lines in Bhadoi, Jaunpur and Mirzapur Area**

4698. **SHRI YADVENDRA DUTT:** Will the Minister of RAILWAYS be pleased to state when the survey and construction work is proposed to be started on new lines in Bhadoi, Jaunpur and Mirzapur area, which is the centre of carpet weaving and export with a view to increase the production and export of carpets and to lead to the development of the area?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):** In view of the limitation of resources and heavy